

Central Administrative Tribunal Ernakulam Bench

CP(C)/180/00151/2016
in OA 530/2013

Wednesday, the 3rd day of April, 2019

CORAM

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE MR.ASHISH KALIA, JUDICIAL MEMBER**

P.Muniswamy, S/o.the late Appukkuttan
aged 60 years, Postman (Retired)
Mannarkkad College P.O
residing at Muthuladichola House
Karakkurissy, Palakkad – 678 583 Petitioner

(By Advocate: Mr.O.V.Radhakrishnan,Sr with Ms.K.Radhamani Amma)

Versus

1. Nirmal Kumar M.C
age and father's name not known to the petitioner
Superintendent of Post Offices
Ottappalam Division, Ottappalam – 679 101
2. Sumathi Ravichandran
age and father's name not known to the petitioner
Postmaster General, (charge Central Region)
Northern Region, Kozhikode-673 011
3. Anjali Anand
age and father's name not known to the petitioner
Chief Postmaster General
Kerala Circle, Thiruvananthapuram-695 033

(By Advocate: Mr. Sinu G Nath, ACGSC)

The CP(C) having been taken up on 3rd April, 2019, this Tribunal delivered the following order on the same day:

O R D E R (Oral)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

In view of the order of the Hon'ble High Court in OP (CAT) 309/2016, CP(C) is closed. Notices shall stand discharged.

**(ASHISH KALIA)
JUDICIAL MEMBER**

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure P1 - Photocopy of the Order dated 28.12.2015 in O.A No.530 of 2013 of this Hon'ble Tribunal

Annexure P2 - Photocopy of the letter dated 8.3.2016 of the petitioner to the 1st respondent

Annexure P3 - Photocopy of the letter No.CAT/OA No.530/2013 dated 17.3.2016 of the 1st respondent

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